

THE MINISTER OF TEXTILES (SHRI R.L. JALAPPA): (a) to (d) the Government in the Ministry of Agriculture proposes to set up a technology mission for cotton development to address the problems of low productivity of cotton and related issues like marketing, ginning and pressing etc. in a coordinated & focussed manner in the cotton growing States. Details of the Mission are being worked out.

Telephone Lok Adalats in Gujarat

*118. SHRI ANANTRAY DEVSHANKER DAVE: Will the Minister COMMUNICATIONS be pleased to state:

(a) whether Telephone Lok Adalats have been held in Gujarat Telecom Circle during the last three years;

(b) if so, the district-wise details thereof; and

(c) the number of complaints attended to and settled in each year?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA): (a) to (c) The Department of Telecommunications does not hold telephone Lok Adalats. However, Telephone Adalats are conducted by a three member-bench comprising Senior Officers of the Department of Telecommunications in the Telecom Districts, as per the directions given by DOT Head Quarters.

The details regarding the Telephone Adalats held in the last three years in Gujarat Telecom Circle, are given in the Annexure. (See Appendix 181, Annexure No. 24)

Central Fund to Indira Gandhi Nahar Project

*119. SHRI RAMDAS AGARWAL: Will the Minister WATER RESOURCES be pleased to state:

whether Government are aware that implementation of Indira Gandhi Nahar Project (I.G.N.P.) over the years has suffered due to paucity of funds and that canal works can be completed by the year 2005 only if the Central assistance during 1997-98 and in the Ninth Plan is enhanced adequately so as to match with the State Plan allocation for the project; and

(b) if so, what additional Central assistance for I.G.N.P. has so far been decided to be given so as to enable the State to complete this important irrigation project expeditiously?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI SIS RAM OLA): (a) Indira Gandhi Nahar Project was taken up by Rajasthan under State Plan in the year 1958 and paucity of funds is one of the most important reasons for delay in its implementation.

Irrigation being a State Subject under the constitution, the responsibility for funding, execution and implementation of this project primarily rests with Rajasthan Government.

(b) However, Central Assistance amounting to Rs. 476.10 crores under Advance plan Assistance, Drought Relief Assistance, Border Area Development Programme and Additional Central Assistance was provided to Government of Rajasthan for this project till March, 1997. Central Government has allocated Rs. 60 crores under Border Area Development Programme (BADP) and Rs. 28 crores loan under Accelerated Irrigation Benefit Programme to Rajasthan during the year 1997-98 for early completion of this project.